

FRIDAY, 29 JANUARY 2021
11.30A.M

1. **QUESTIONS**

(1) **STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

(2) **POSTPONED UNSTARRED QUESTIONS TO BE LAID ON THE TABLE**

1. Postponed Unstarred Question No.127 tabled by Shri Ravi Naik, MLA, regarding 'Backlog of ST/SC/OBC/EWS and Physically Handicapped Categories (originally slated for answer on 05-02-2020) to be laid on the Table.

2. Postponed Unstarred Question No.75 tabled by Shri Rohan Khaunte, MLA, regarding 'Implementation of Schemes' (originally slated for answer on 05-02-2020) to be laid on the Table.

3. Postponed Unstarred Question No.79 tabled by Shri Vijai Sardesai, MLA, regarding 'Subsidy for Farmers' (originally slated for answer on 05-02-2020) to be laid on the Table.

(3) **UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. **OBITUARY REFERENCE**

SPEAKER, to make the Obituary Reference to the sad demise of Professor Edward De Lima, a prolific Konkani writer, litterateur and a social worker. His most recent book 'Tales of Socorro' is his debut into fiction after his autobiographical story 'Yesterdays at Monte-Jogging down Memory Lane' of 2019, was significant."

3. **CONGRATULATORY REFERENCES**

SPEAKER, to make Congratulatory References to the following:

1. **Late Smt. Mridula Sinhaji**, former Governor of Goa, for having being selected to be awarded the prestigious Padmashri award posthumously.
2. **Shri Vinayak Khedekar**, veteran writer, noted folklore artist and researcher for having being selected to be awarded the prestigious Padmashri award.
3. **S/Shri Aleixo Reginaldo Lourenco**, MLA, **John Claro Fernandes**, veteran tiatrist and **Enclidas De Elly**, noted Konkani writer, for being conferred the Gulab Awards.
4. **Shri Raghunath Mashelkar**, eminent scientist, for being honoured with the prestigious 'Atal Sanskriti Gaurav Puraskar.
5. **Shri Krishna Gajanan Vaze and Smt. Sindhu Samit Nayak Prabhudessai**, for being selected and awarded the State and National Awards respectively for excellence in teaching.
6. **Master Akshay Bhangle, Miss Vinita Bicholkar, Miss Dielle Da Silva, Miss Nympha Fernandes**, who have excelled in their academics par excellence.
7. **Ms. Prerna Palekar**, for excellence in performing arts.
8. **Master Leon Mendonca**, for winning the 67th Chess Grand Master of India title.

9. **Miss Tanisha Crasto and Miss Anura Prabhudessai**, for excellence in Badminton.
10. **The Goa Visually Impaired Cricket Team**, for winning the Runners-up title of Parasman Trophy Tournament in Ajmer and **Master Ashitosh Mawaskar**, for winning the 'Man of the Series' award.
11. **Master Yash Fadte**, for winning the French Open Junior Squash Championship.
12. **Smt. Sapana Pai Anglo, Shri Vivek Naik and Smt. Hema Bugade**, recipients of Kaushalacharya Award.
13. **Miss Nisha Rajkumar Prasad**, for her courageous act of rescuing an infant from a kidnapping attempt at Bambolim.
14. **Shri Santosh Bhirmole**, for training Indian Men's boxing team for World Championships to be held in Paris and Tokyo Olympics in 2021.
15. **Miss Sharon Dias**, for winning National and International beauty pageants.
16. **Miss Tracy Fernandes (Physiotherapist) and Miss Shikha Pandey (Cricket player)**, for representing Team India at ICC Women's World Cup and T20 in Australia in 2021.
17. **Miss Uvena Fernandes**, Assistant Referee to officiate in FIFA World Cup Final in U-17 Women's World Cup at Jordan.
18. **S/Shri Prabhod Shirwaikar and Ravindra Desai**, Deputy Superintendent of Police, for being awarded the President's medal for distinguished service.
19. **Indian Cricket Team under the Captaincy of Aajinkya Rahane**, for winning the Border-Gavaskar Trophy in Australia.

4. PAPERS TO BE LAID ON THE TABLE

1. **DR. PRAMOD SAWANT**, Chief Minister to lay the followings:
 - a. Annual Administration Report of the Government of Goa for the year 2017-18 and 2018-19.
 - b. Report of the Comptroller and Auditor General of India of the Government of Goa for the year ended 31st March, 2019 (Report No. 1 of the year 2020).
 - c. Report of the Comptroller and Auditor General of India on State Finances, of the Government of Goa for the year ended 31st March, 2019 (Report No. 2 of the year 2020).
 - d. Finance Accounts 2018-19, Volume –I
 - e. Finance Accounts 2018-19, Volume –II
 - f. Appropriation Accounts 2018-19.
2. **SHRI. MAUVIN GODINHO**, Minister for Animal Husbandry to lay the Annual Report of Goa Meat Complex Ltd. for the year 2019-2020.

5. CALLING ATTENTIONS

1. **S/SHRI DIGAMBAR V. KAMAT**, Leader of Opposition and **PRASAD GAONKAR**, MLA, to call attention of the Hon. Minister for Forests to the following:

“Fear and apprehension in the minds of the people, especially among Tribal Community, OTFD and others from Sanguem, Quepem, Canacona, Dharbandora and Sattari Talukas about their future with regards to their Homes/Properties/Cultivable Land/Cattle due to frequent changes and inconsistency in Government Policy Decisions as well as lethargic approach of the Government with respect to Forest Right Claims under Forest Right Act 2006, Notifications of Wildlife Sanctuaries,

Settlement of Rights under Wildlife Protection Act. The steps Government intends to take in this matter.”

3. S/SHRI RAMKRISHNA DHAVALIKAR and ROHAN KHAUNTE MLAs, to call attention of the Hon.Minister for Water Resources Department to the following:

“Fear and apprehension in the minds of the people and the agriculturists due to the damage caused to the agricultural fields in the State due to flooding of bunds and improper infrastructure and non-maintenance and construction of bund by the Government for promoting agriculture in the State of Goa on account of which our young youth and age old agriculturists shy away from carrying out the business. Agricultural crops are destroyed due to unauthorised work carried out at sluice gates and at Carrem-Vaddem fields. The measures the Government intends to take in this regards.”

4. SHRI JOSHUA PETER D’SOUZA, MLA to call the attention of the Hon. Chief Minister to the following :

“Fear and anxiety in the minds of the people regarding open water bodies like small lakes and ponds. The death of two kids from Mapusa due to drowning recently has brought this matter to fore. The steps the Government intends to take to prevent such accidents.

6. PRIVATE MEMBERS’ RESOLUTIONS

(1) **SHRI RAVI NAIK, MLA** to move the following:

“This House unanimously resolves that the Government constitutes a Third District in the State of Goa in the Constituencies of Sattari, Ponda and Dharbandora Talukas for better administration, efficient delivery of services to every citizen of the State as it will be more convenient to the people of the said area which is a long pending demand of the people of the above Talukas.”

(2) **SHRI TICLO GLENN J V A E SOUZA, MLA,** to move the following:

“This House unanimously resolves that many dwelling units are constructed on Government or Comunidade lands. These structures are erected/constructed without any statutory permissions but avail water and electrical connections under the Health Act, thereby causing loss of revenue on license and statutory fees to the Government. Therefore, a special mechanism should be created by the Government to regularize these structures”.

(3) ***S/SHRI VIJAI SARDESAI AND ALEIXO REGINALDO LOURENCO, MLAs**’ to move the following:

“This House strongly recommends the Government that the three linear projects of double tracking of railway lines, power transmission and National Highway expansion passing through the protected areas of Bhagwan Mahaveer Wildlife Sanctuary and Mollem National Park be scrapped in the interest of the public who have shown strong opposition to these three projects that threaten the ecology of the area”.

(4) **SHRI DIGAMBAR KAMAT, LEADER OF OPPOSITION** to move the following:

“This House strongly recommends the Government to name one of the stands at Pt. Jawaharlal Nehru Stadium at Fatorda in honour of former Sports Minister Shri Francisco Monte Cruz, as he had put in lot of efforts to ensure that the stadium is completed in a record period of six months time and was opened in the year 1989 to host the prestigious Nehru Gold Cup, the 1st International Football Tournament in Goa and after which the Stadium could host various National and International Football and Cricket matches. It was only due to his efforts with personal supervision, timely effective decisions and motivation to the team involved in the construction work, which has yielded positive results and has helped the Sports Fraternity immensely”.

(* The name of Shri Aleixo Reginaldo Lourenco, MLA, is bracketed with the name of Shri Vijai Sardesai, MLA, since the subject matter of the Resolution is identical in nature. In the Ballot held on 15.1.2021, the Resolution tabled by Shri Aleixo Reginaldo Lourenco, MLA, was at Sr. No. 5 (Ballot Position No. 5).

7. GOVERNMENT BILLS-CONSIDERATION AND PASSING

1. DR.PRAMOD SAWANT, Chief Minister to move that The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

2. SMT. JENNIFER MONSERRATE, Minister for Revenue to move that The Goa Regularisation of Unauthorized Construction (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

3. SMT. JENNIFER MONSERRATE, Minister for Revenue to move that The Goa Land Revenue Code (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

4. SHRI MAUVIN GODINHO, Minister for Transport to move that The Goa Motor Vehicles Tax (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

8. FURTHER DISCUSSION AND VOTING ON MOTION OF THANKS (LAST DAY)

Further Discussion and Voting on the Motion of Thanks to the Address of the Governor moved by **Shri Glenn Souza Ticlo**, MLA and seconded by **S/Shri Dayanand Sopte and Subhash Shirodkar**, MLA's.

List of Business No 20 LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Thirteenth Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 25th January,2021.”

(To be discussed and voted along with amendments to the motion already moved)

9. VALEDICTORY REMARKS BY SPEAKER

10. NATIONAL ANTHEM (TO BE PLAYED).

PORVORIM-GOA
28th January , 2021

NAMRATA ULMAN
SECRETARY